

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 11721 -- JK (LD ) of 2025**

**DATED:- 15 - 09 - 2025**

Sanction is hereby accorded to the appointment of Shri Abdul Qayoom Qadri, Deputy Custodian (HQ) Evacuee Property, Kashmir as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

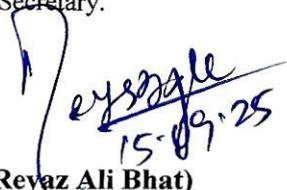
Secretary to Government

Dated:- 15 - 09 - 2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer



**Annexure to the Government Order No. 11721 – JK (LD) of 2025 dated 15.09.2025.**

S. No	Case No.	Title of the case
1.	OWP No. 895/2007	Gh Hassan Wani v/s State of J&K & Ors
2.	OWP No. 325 /2007	Ab Hamid Zargar v/s State of J&K & Ors
3.	OWP No.313/2010	Mohd Sultan Shah v/s Custodian Kashmir
4.	OWP No.227/2004	Mohd RafiqGanie v/s State of J&K &Ors
5.	OWP No.779/2006	Qawam-U-Din Shah v/s State of J&K&Ors
6.	OWP No.208/2009 LPA No. 48/2024	Ishtiyaq Ahmad Mir v/s Custodian General
7.	OWP No.1496/2013	Custodian General v/s J&K Special Tribunal & Ors
8.	OWP No. 1858/2014 C/W OWP No.3592/2019, CCP No.424/2024 in WPC No. 2884/2022	Showkat Ahmad Shah v/s State of J&K& Ors C/W Imtiyaz Ismail Parray V/s State and Ors
9.	PIL. 09/2013	Own Motion V/s State of J&K &Ors
10.	OWP No. 2101/2017 C/W 1. OWPN0.233/2014 2. OWP No. 226/2014	Custodian Kashmir v/s J&K Special Tribunal C/W MirzaMasood Khan Shahnaza Bano & Ors
11.	OWP No.2096/2017	Custodian Kashmir v/s J&K Special Tribunal
12.	OWP No. 383/2016	Farooq Ahmad Hafiz v/s State &Ors
13.	OWP No.1397/2017	Custodian Kashmir v/s Union of India
14.	OWP No. 607/2018	IftikharSadiq v/s State&ors
15.	OWP No. 1537/2018	New Kashmir Engineering works v/s State &Ors

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16.	OWP No.512/2006 Contempt No 51/2016	Wazira Begum v/s State&Ors
17.	WPC No.611/2021	Ab Rashid Bhat v/s State &Ors
18.	FAO. 14/2021	U.T of J&K &Ors v/s Mushtaq Ahmad Chowdhary
19.	OWP No.1961/2020	Mubeena v/s U.T &Ors
20.	WPC. 1354/2021,CCPS No. 35/2023 in OWP No. 1885/2017	GH Rasool Rather v/s U.T &Ors
21.	WPC No. 1870/2022	GH Qadir Wani v/s U.T &Ors
22.	CCP. 238/24 in WPC No.1636/24	Noor Mohd Pakhtoon v/s U.T &Ors
23.	OWP No. 317/2016	Mohd Nasir Khan v/s State of J&K &Ors
24.	CCPS No 179/2023 in OWP No. 2497/2021	Farooq Ahmad Mir v/s DrPiyushSingla
25.	WPC No.1642/2023 CCP No 392/2023	Mohd Ashraf Lone v/s U.T of J&K and Ors
26.	WPC No.2520/2023	Gh Mohammad Sheikh v/s U.T and Ors
27.	WPC No. 2696/21 C/w WPC No. 809/2021	Fehmeeda Begum v/s U.T of J&K& Ors C/W Bashir Ahmad
28.	OWP No. 669/15	Gh Ahmad WaniLaigroo V/s State of J&K and Ors
29.	WPC No. 2071/2020	Mohd Ashraf Hafiz v/s U.T of J&K and Ors
30.	1. OWP No.1571/2016 C/W 2. WPC No.3505/2019, 3. WPC No.	Tariq Hameed Kara V/s State of J&K&Ors

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	1287/2020, 4. WPC No. 1977/2021 5. OWP No 1230/2016	
31.	OWP No. 1700/2024	Hakeem Zafar Ali V/s U.T of J&K and Ors
32.	OWP No. 446/2018	Custodian General V/s State of J&K &Ors
33.	CCP 212/24 in OWP No.2549/2022	Shahidullah Khan v/s Rishpal Singh
34.	OWP No. 1741/2024 C/W WPC No. 1632/24 WPC No. 1716/24. WPC No. 1995/24	Mohammad Shafi Mir V/s U.T of J&K C/W ManzoorWani Ab Majeed Bashir Mir V/s U.T of J&K and Ors
35.	WPC No.2509/2024	Gh Rasool Zaroo V/s U.T of J&K and Ors
36.	WPC No. 799/2024	Ateeqa Begum v/s UT of J&K and Ors
37.	OWP No. 43/2007	Ateeqa Begum v/s State and Ors
38.	CRM No 722/2023	Assad ullahWagay v/s U.T and Ors
39.	CCP No 5/2025 in OWP No. 1881/2024	Bilal Ahmad Dar
40.	CCP No. 52/2025 in WPC No. 1881/2024	Mohd YaqoobWani v/s Rishpal Singh
41.	WPC No. 8/2025z	IqbalShahmiri v/s U.T of J&K and Ors
42.	WPC No.3083/2024	Fayaz Ahmad Dar v/s U.T of J&K and Ors
43.	WPC No. 94/2025	Mohd YaminDaniyaal v/s U.T of J&K and Ors
44.	WPC No. 281/2025	Ab Rashid Lone v/s U.T of J&K and Ors
45.	OWP No. 2286/2018	Mohd Yaseen Chopan v/s State &Ors

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46.	CIMA. 86/2012	Fayaz Ahmad Peerzada v/s Custodian General
47.	WPC No. 1855/2023	KhursheedAwan v/s U.T and Ors
48.	WPC No. 856/2023	SKAUST V/s U.T of J&K &Ors
49.	OWP No. 1564/2018 C/W OWP No. 608/2018  2. OWP No. 1480/2018	AbWahab Bhat v/s State &Ors C/W 1.Mushtaq Ahmad Bhat 2. Mohd Aslamwani
50.	OWP No. 1153/2016	Altaf Hussain Sidiqi v/s State &Ors
51.	OWP No. 28/2019	Mohd Maqbool Bhat v/s State &Ors
52.	OWP. 1480/2011 C/W OWP No. 1213/2011 OWP No. 421/2012	Bilal Ahmad Lone V/s State & Ors
53.	OWP No. 1204/2018	Iqbal Anwar Qazi v/s State &Ors
54.	OWP No. 2388/2018	Tariq Hameed Kara V/s State &Ors
55.	OWP No. 355/2019	HafeezullahBeigh v/s State of J&K &Ors
56.	WPC No. 1653/2020	Mohd Yaseen Kalal v/s State &Ors
57.	WPC No. 2080/2021	Syed Arif Hussain v/s U.T &Ors
58.	WPC No. 2283/2021	GH Mohammad Bhat v/s U.T &Ors
59.	LPA No. 07/2019 C/W LPA No. 125/2018	Custodian Kashmir V/s Shafiq Ahmad Shah C/W Shabir Ah V/s Shafiq Shah
60.	OWP.1632/2024 WPC No. 1716/2024 WPC No. 1741/2024 1995/2024	Manzoor Ahmad Wani V/s U.T of J&K C/W

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		Ab Majeed Mir MohdShafi Mir Bashir Ahmad Mir
61.	Contempt. 426/2022 in WPC. 712/2022	Ab Majeed Sheikh v/s Custodian Kashmir
62.	CCP No. 251/2023 in MA No. 63/2018	Gh Mohammad Mir v/s Rajesh Sharma(CG)
63.	WPC No. 1217/2020	Mohd Shaban Parra v/s U.T &Ors
64.	WPC No. 1630/2015	Residents of village Paristan v/s State & Ors
65.	LPA No. 37/2025	IqbalAnwerQazi v/s UT of J&K and Ors
66.	OWP No.515/2001	Gh Nabi Mir v/s Manzoor Ahmad &Ors
67.	WPC No. 3312/2023	HaneefaWani V/s UT of J&K and Ors
68.	CRM No. 143/2024	Mohammad Ashraf Lone V/s Field Inspector Baramulla
69.	OWP No.3046/23	Nasir Ali Mufti V/s U.T &Ors
70.	OWP No. 32/2024	Hilal Ahmad Pandith V/s U.T &Ors
71.	OWP No. 791/2021	Qazi Khalid Jahangir v/s Custodian General
72.	WP (C) No.854/2025	Haseena Qadir v/s U.T of J&K and Ors
73.	WP (C) No. 862/2025.	Gh Rasool Thoker v/s U.T of J&K and Ors
74.	WP(C) No.1021/2025	Umar Farooq Rather v/s U.T of J&K and Ors
75.	OWP No. 962/2018	TabasumPatloo V/s State and Ors.
76	WPC No. 1544/2025	Mohd Ashraf Lone V/s U.T of J&K
77	OWP No. 119/2010	Gh Mohd Zaroo

		V/s State and Ors
78	WP(C) No. 1558/2025	Mohd Yaqoob Wani V/s UT of J&K
79	FAO No. 27/2022	Iqbal Anwar Qazi V/s Custodian E.P Kashmir
80	WPC No. 2605/2023	Mohd Ashraf Lone V/s UT of J&K
81.	WPC No. 262/2024	Ishtiyaq Ahmad Mir V/s UT of J&K
82.	LPA No. 83/2024 in OWP No,1959/2015	Habib Dar V/s Custodian Kashmir
83.	LPA No. 104/2024 in OWP No. 978/2009	Hameeda Shafi Mir V/s U.T of J&K and Ors
84.	WPC No. 2561/2021	Manzoor Ahmad Wani V/s UT of J&K and Ors.
85.	WPC No. 2338/2021	Baldev Singh Raina V/s U.T of J&K
86.	OWP No.20/2021 IN OWP No. 515/2021	Gh Nabi Mir V/S Manzoor Ahmad
87.	WPC No. 1806/2025	Alam Jan V/S UT of J&K and Ors
88.	WPC No, 799/2025	Riyaz Ahmad Dar V/S UT of J&K and Ors
89.	WPC no. 1970/2025	Mohd Rafiq Jugan V/S UT of J&K and Ors
90.	WPC No. 2031/2025	Abdul Majeed Mir and Ors. V/S UT of J&K and Ors.

*Qayyum Jm*